

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. Appeal (D.B.) No. 758 of 2015**

Kaushar Ansari ... Appellant

Versus

The State of Jharkhand & Anr. ... Respondents

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**CORAM: HON'BLE MR. JUSTICE H.C. MISHRA**  
**HON'BLE MRS. JUSTICE ANANDA SEN**

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For the Appellant : Mr. Arwind Kumar, Advocate

For the State : A.P.P.

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

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**11/ 24.06.2020.** Let a report be called for from the Trial Court as to whether the order dated 04.05.2017 passed in I.A No.1381 of 2017 was complied with, and if complied with, what was the result thereof.

Put up the matter after receiving the report from the Trial Court below.

**(H. C. Mishra, J.)**

**(Ananda Sen, J.)**